

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.10.2022 (MONDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 33 of 2022	Klassy Enterprises Vs. Competition Commission of India and Ors.	Akshay Lodhi	M M Sharma

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 183 of 2022	Aude Priya Donatelle Wacziarg Ep Engel & Anr. Vs. Neemrana Hotels Pvt. Ltd. & Ors.	Nidhi M. Parashar	
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For Admission (After Notice)

3.	Comp. App. (AT) No. 158 of 2022	Universal Conveyor Beltings Ltd. & Ors. Vs. Amrex Marketing Pvt. Ltd. & Ors.	Gaurav Tanwar	Niharika Ahluwalia Arpit Sharma
4.	Comp. App. (AT) (Ins) No. 695-696 of 2021	Gouri Shankar Chatterjee Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Raj-R1 Vikash Singh-R3 Sanjit Kr. Nayak-R2
5.	Comp. App. (AT) No. 65 of 2022	Venus Petrochemicals (Bombay) Pvt. Ltd. & Ors. Vs. Sunil M. Thakkar & Ors.	Aaditya Pande	Gaurav H Sethi Anmol Joshi-R1 & R2
6.	Comp. App. (AT) No. 144 of 2022	Asset Reconstruction Company (India) Ltd. Vs. Jyoti Overseas Ltd. & Anr.	Usha Singh	Abhishek Naik

For Hearing

7.	Competition App. (AT) No. 16 of 2021 (PH)	Pawan Jagetia Vs. Competition Commission of India & Ors. With	Abir Roy	Balaji Subramanian Arav Kapoor-R1 Manika Brar-R5 Ebaad N. Khan
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8.	Competition App. (AT) No. 21 of 2021 (PH)	Sovan Roy Director General, All India Brewers' Association Vs. Competition Commission of India With	Subodh P. Deo	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor Ishani Banerjee Shama Nargis
9.	Competition App. (AT) No. 22 of 2021 (PH)	All India Brewers' Association Vs. Competition Commission of India With	Subodh P. Deo	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Sonam Mathur Nisha K Uberoi-R2 Atryee Sarkar-R5 Ebaad N. Khan
10.	Competition App. (AT) No. 23 of 2021 (PH)	United Breweries Ltd. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Afreen Abbassi-R4 Subodh P Deo-R5 Ebaad N. Khan
11.	Competition App. (AT) No. 24 of 2021 (PH)	Perry Goes Vs. Competition Commission of India & Ors. With	Sahil Khanna	Balbir Singh ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Rahat Dhawan-R6 Atryee Sarkar-R4 Ebaad N. Khan
12.	Competition App. (AT) No. 25 of 2021 (PH)	Shekhar Ramamurthy Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Balbir Singh (ASG) Arav Kapoor-R1 Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4 Ebaad N. Khan
13.	Competition App. (AT) No. 26 of 2021 (PH)	Kiran Kumar Vs. Competition Commission of India & Ors. With	Abhay Joshi	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
14.	Competition App. (AT) No. 27 of 2021 (PH)	Kalyan Ganguly Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4 Ebaad N. Khan
15.	Competition App. (AT) No. 18 of 2021 & I.A. No. 257 of 2022 (PH) (With Defects)	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

16.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra R5-7, Sanjeev Kr. Singh (R8 & R18), MM Sharma (R19) Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)
17.	Competition App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors With	Gautam Shahi	Navdeep Singh Suhag-CCI
18.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors. With	Naveen Chawla	Saurabh Mishra-CCI
19.	Competition App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. With	P.K. Bhalla	
20.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. With	M.M. Sharma	Sanyat Lodha-R1
21.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors. With	Sanjeev Kumar Singh	Sanyat Lodha- R1
22.	Competition App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. With	Rishi Agrawala	
23.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India &Ors. With	Avdhesh Bairwa	Saurabh (R-CCI)
24.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. With	Pankaj Bhagat	Sanyat Lodha

25.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors. With	Anil Kumar Mishra	Sanyat Lodha
26.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Sanyat Lodha
27.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. With	Sindoora VNL	Sanyat Lodha- R1 Manu Krishnan- R3
28.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Navdeep Singh Suhag- R1
29.	Competition App (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. With	Sushil Shukla	Saurabh Mishra
30.	Competition App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
31.	Competition App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
32.	Competition App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
33.	Competition App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha

34.	Competition App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	Udayan Jain
35.	Comp. App. (AT) (Ins) No. 314 of 2021	Aditya Daftary & Ors. Vs. Mirador Constructions Pvt. Ltd. & Ors. With	Srijan Sinha	Dilip Annasaheb Taur
36.	Comp. App. (AT) (Ins) No. 395 of 2021	Sujata Shekhar Shah & Ors. Vs. Mirador Construction Pvt. Ltd.	Shubhabrata Chakraborti Sharmistha Ghosh	Dilip Annasaheb Taur
37.	Comp. App. (AT) (Ins) No. 755 of 2021	Airwil Intellicity Social Welfare Society Vs. Ascot Projects Pvt. Ltd. & Ors.	Kumar Mihir	Sameer Rastogi-R3 Atul Sharma-R4

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar